

RAJYA SABHA

LIST OF BUSINESS

Monday, February 10, 2025

11 A.M.

1. **BIRTHDAY GREETINGS**

BIRTHDAY GREETINGS to Shri Sanjay Seth

2. **PAPERS TO BE LAID ON THE TABLE**

Following Ministers to lay papers on the Table, entered in the separate list: —

1. **SHRI SHRIPAD YESSO NAIK** for Ministry of Power;
2. **DR. CHANDRA SEKHAR PEMMASANI** for Ministry of Communications;
3. **DR. L. MURUGAN** for Ministry of Parliamentary Affairs; and
4. **SHRI TOKHAN SAHU** for Ministry of Housing and Urban Affairs.

3. **REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON WATER RESOURCES**

SHRI SANJAY KUMAR JHA

SHRIMATI JEBI MATHER HISHAM: to lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Water Resources (2024-25):-

- (i) First Report of the Committee on 'Demands for Grants (2024-25)' of the Ministry of Jal Shakti - Department of Drinking Water and Sanitation; and
- (ii) Second Report of the Committee on 'Demands for Grants (2024-25)' of the Ministry of Jal Shakti - Department of Water Resources, River Development & Ganga Rejuvenation.

4. **STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON EXTERNAL AFFAIRS**

SHRIMATI KIRAN CHOUDHRY

DR. JOHN BRITTAS: to lay on the Table, a copy each (in English and Hindi) of the following statements of the Department-related Parliamentary Standing Committee on External Affairs:-

- (i) Statement showing Action Taken by the Government on the Observations/Recommendations contained in the Twenty-ninth Report of the

Committee on External Affairs (Seventeenth Lok Sabha) on Action Taken by the Government on the Observations/Recommendations contained in its Twenty-fourth Report (Seventeenth Lok Sabha) on 'India's Policy Planning and Role of Think Tanks with Special Reference to ICWA and RIS'; and

- (ii) Statement showing Action Taken by the Government on the Observations/Recommendations contained in the Thirtieth Report of the Committee on External Affairs (Seventeenth Lok Sabha) on Action Taken by the Government on the Observations/Recommendations contained in its Twenty-second Report (Seventeenth Lok Sabha) on 'India's Neighbourhood First Policy'.

5. **#QUESTIONS**

QUESTIONS entered in separate lists to be asked and answers given.

6. **LEGISLATIVE BUSINESS**

Bill for Introduction

SHRI KINJARAPU RAMMOHAN NAIDU to move for leave to introduce a Bill to provide for protection of interests in aircraft objects and to implement the Convention on International Interests in Mobile Equipment and the Protocol to the Convention on International Interests in Mobile Equipment on Matters Specific to Aircraft Equipment, signed at Cape Town on 16th November, 2001 and for matters connected therewith or incidental thereto. *The Protection of Interests in Aircraft Objects Bill, 2025*

ALSO to introduce the Bill.

7. **THE UNION BUDGET, 2025-26**

General Discussion

NEW DELHI;
February 7, 2025

P. C. MODY,
Secretary-General.

At 12 Noon.